

Annexure-2

Name of the corporate debtor: Sundaram Mahadeo Autoworld Private Limited; Date of commencement of liquidation: 25.04.2024 (order of 22/04/2024 certified copy received on 25/04/2024)

List of stakeholders as per Regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Category: List of Operational Creditors (Other than workman and Employees) as on 05.07.2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest					
1	Tata Motors Finance Limited (Formerly known as Tata Motors Finance Solutions Limited)	21.05.2024	1,78,37,082	1,78,37,082	Dealer Liability Claim	-	-	-	-	-	-
2	Catalyst Trusteeship Limited	24.05.2024	3,33,88,421	3,33,88,421	Assignment of Receivables	-	-	-	-	-	-
Total											